

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 410
IB/176/ND/2023

IN THE MATTER OF:

Uniwoth Enterprises LLP	...	Applicant
Versus		
Starco Metaplast Pvt Ltd.	...	Respondent

Under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Natasha Dhruvan
For the Respondent : Mr. P. Nagesh, Senior Advocate
Mr. Mukesh Jain, Mr. S. B. Chaturvedi, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ms. Natasha Dhruvan Shah, Learned Counsel for the applicant is present. Heard the arguments on behalf of the applicant. Learned Counsel for the respondent is present through video-conferencing and has submitted that Senior Counsel Mr. P. Nagesh who is leading in this matter is held up before other Court and seeks a short adjournment. Adjournment is granted. Let this matter be posted to 24.04.2024 for reply-arguments.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)